

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/921(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	M/S HIGH RANK COMMERCIAL PRIVATE LIMITED VS M/S SUASHISH CAPITAL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Pallavi Ray, Adv.] For the Liquidator
Mr.Amar Vivek,Adv.]

O R D E R

1. Ld.Counsel for the Liquidator present.
2. Ld.Counsel appearing for the Liquidator seeks two weeks' time to place quarterly progress report.
3. At request, time is allowed for the same.
4. Post the matter on **22/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ